

AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA). I beg to lay on the Table

(1) A copy of the All India Services (Conduct) Amendment Rules, 1973 (Hindi and English versions) published in Notification No GSR 405 in Gazette of India dated the 21st April, 1973, under sub-section (2) of section 3 of the All India Services Act 1951 [*Placed in Library See No LT-4928/73*]

(2) (1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the year 1971-72

(ii) Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commission's advice in certain cases mentioned in the above Report

[*Placed in Library. See No LT-4929/73*]

Civil Defence (Amendment) Regulations, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) I beg to lay on the Table a copy of the Civil Defence (Amendment) Regulations, 1973 (Hindi and English versions) published in Notification No GSR 382 in Gazette of India dated the 14th April 1973 under section 20 of the Civil Defence Act 1968 [*Placed in Library See No LT-4930/73*]

REVIEW AND ANNUAL REPORT OF INSTRUMENTATION LTD, KOTA FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956 —

(i) Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1971-72.

(ii) Annual Report of the Instrumentation Limited, Kota for the year 1971-72 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon

[*Placed in Library. See No LT-4931/73*]

PATENTS RULES, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI) I beg to lay on the Table—

(i) A copy of the Patents Rules, 1972 (Hindi and English versions) published in Notification No SO 301(E) in Gazette of India dated the 20th April, 1972, under section 160 of the Patents Act, 1970

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification

[*Placed in Library. See No LT-4932/73*]

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SIXTEENTH, SEVENTEENTH AND EIGHTEENTH REPORTS

SHRI BUTA SINGH (Rupar) I beg to present the following Reports of the Committee on the Welfare of